

1	2	3	4	5
14.		KG/ONDSF/Gokamapura/ 2018	Keerthi Industries Limited	100%
15.	KG Offshore	KG/OSDSF/G4/2018	Gem Petro E&P Private Limited	100%
16.		KG/OSDSF/GSKW/2018	Oil India Limited	100%
17.	Mumbai Offshore	MB/OSDSF/CA/2018	Oil And Natural Gas Corporation Limited	100%
18.		MB/OSDSF/D31/2018	Arch Softwares Private Limited	100%
19.		MB/OSDSF/NMT/2018	Oil And Natural Gas Corporation Limited	100%
20.		MB/OSDSF/SB15/2018	Oil And Natural Gas Corporation Limited	100%
21.		MB/OSDSF/D33/2018	Oil And Natural Gas Corporation Limited	100%
22.		MB/OSDSF/D18/2018	Ganges Geo Resources Private Limited	100%
23.	Bengal- Purnea Basin/ Mahanadi Offshore	NEC/OSDSF/D11/2018	Arch Softwares Private Limited	100%

Gas pipeline in Bihar

†2821. SHRI RAM NATH THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is planning to connect many cities through gas pipeline in the country;

(b) if so, the details thereof;

(c) the names of the cities in the country where gas is being supplied to consumers through gas pipelines; and

†Original notice of the question was received in Hindi.

- (d) the details of cities of Bihar where gas through pipeline is made available?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno-commercial viability to provide Piped Natural Gas (PNG). PNGRB has authorized 228 GAs covering 406 districts spread over 27 States and Union Territories up to 10th CGD bidding round. Details of the GAs authorized till 10th CGD bidding round including those in the state of Bihar are given in the Statement.

Statement

List of All Geographical Areas covered till 10th CGD bidding round

Sl. No.	State/UT	Geographical Areas
1.	Andhra Pradesh	Kakinada, East Godavari District (excluding areas already authorized), West Godavari district, Krishna district (excluding areas already authorized), Vijaiwada, Srikakulam, Visakhapatnam and Vizianagaram Districts; Anantapur and YSR (Kadapa) Districts; Sri Potti Sriramulu Nellore District
2.	Andhra Pradesh, Karnataka and Tamil Nadu	Chittoor, Kolar and Vellore Districts
3.	Assam	Upper Assam, Cachar, Hailakandi and Karimganj Districts; Kamrup and Kamrup Metropolitan Districts
4.	Bihar	Patna district, Aurangabad, Kaimur and Rohtas Districts; Begusarai District; Gaya and Nalanda Districts; Araria, Purnia, Katihar and Kishanganj Districts; Arwal, Jehanabad, Bhojpur and Buxar Districts; Khagaria, Saharsa and Madhepura Districts; Lakhisarai, Munger and Bhagalpur Districts; Muzaffarpur, Vaishali, Saran and Samastipur Districts
5.	Bihar and Jharkhand	Nawada and Koderma Districts, Sheikhpura, Jamui and Deoghar Districts

Sl. No.	State/UT	Geographical Areas
6.	Daman and Diu and Gujarat	UT of Daman, Diu and Gir Somnath Districts
7.	Gujarat	Bhavnagar, Jamnagar, Kutch (West), Kutch (East), Amreli district, Patan district, Dahej, Vagra Taluka, Dahod district, Banaskantha district, Anand district (excluding areas already authorized), Panchmahal district, Gandhinagar, Mehsana, Sabarkantha, Vadodara, Surat, Bharuch, Ankleshwar, Nadiad, Navsari (part) district, Rajkot, Surrendernagar (part) district, Ahmedabad City and Daskroi area, Hazira, Valsad (part) district, Anand area including Kanjari and Badtal villages (in Kheda district), Surendranagar District (Except areas already authorized); Barwala and Ranpur Talukas; Navsari District (Except areas already authorized), Surat District (Except areas already authorized); Tapi District (Except areas already authorized) and the Dangs District; Junagadh District, Kheda District (Except areas already authorized), Morbi District (Except areas already authorized) and Mahisagar District; Narmada (Rajpipla) District, Porbandar District
8.	Chandigarh, Haryana, Punjab and Himachal Pradesh	Chandigarh(UT) and Panchkula (Part), SAS Nagar(Part) and Solan (Part) districts
9.	Haryana and Himachal Pradesh	Panchkula District (Except areas already authorized), Sirmaur, Shimla and Solan (Except areas already authorized) Districts
10.	Haryana and Punjab	Sirsa, Fatehabad and Mansa (Punjab) Districts
11.	Haryana	Sonipat (part) district, Panipat district, Yamuna Nagar district, Rewari district, Rohtak district, Karnal district, Ambala and Kurukshetra district, Bhiwani, Charkhi Dadri and Mahendragarh Districts; Hisar District; Jhajjar District; Sonipat District (Except areas already authorized) and Jind District; Nuh and Palwal Districts; Kaithal District
12.	Himachal Pradesh	Bilaspur, Hamirpur and Una Districts
13.	Jharkhand	East Singhbhum district, Ranchi district, Bokaro, Hazaribagh and Ramgarh Districts; Giridih and Dhanbad Districts; Chatra and Palamu Districts; Seraikela-Kharsawan District; West Singhbhum District

Sl. No.	State/UT	Geographical Areas
14.	Karnataka	Bengaluru (Rural and Urban) districts, Tumkur district, Dharwad district, Belgaum district, Chitradurga and Davanagere Districts; Udupi District; Ballari and Gadag Districts; Bidar District; Dakshina Kannada District; Ramanagara District; Bagalkot, Koppal and Raichur Districts; Chikkamagaluru, Hassan and Kodagu Districts; Kalaburagi and Vijayapura Districts; Mysuru, Mandya and Chamarajanagar Districts; Uttara Kannada, Haveri and Shivamogga Districts
15.	Kerala	Ernakulam district, Kozhikode and Wayanad Districts; Malappuram District; Palakkad and Thrissur Districts; Alapuzha, Kollam and Thiruvananthapuram Districts
16.	Kerala and Puducherry	Kannur, Kasaragod and Mahe Districts
17.	Madhya Pradesh	Dewas (part) district, Dhar district, Indore including Ujjain city (Part) district, Gwalior (part) district, Bhopal and Rajgarh Districts; Guna District; Rewa District; Satna and Shadol Districts; Ashoknagar District; Gwalior (Except already authorized) District and Sheopur District; Morena District; Raisen, Shajapur and Sehore Districts; Shivpuri District; Sidhi and Singrauli Districts; Ujjain (Except area already authorized) District, Dewas (Except area already authorized) District and Indore (Except area already authorized) District
18.	Madhya Pradesh and Chattisgarh	Anuppur, Bilaspur and Korba Districts
19.	Madhya Pradesh and Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts
20.	Madhya Pradesh and Uttar Pradesh	Jhansi (Except area already authorized) District, Bhind, Jalaun, Lalitpur and Datia Districts
21.	Maharashtra	Palgarh district and Thane Rural, Raigarh district (excluding area already authorized), Pune district (areas already authorized), Ratnagiri district, Solapur district, Kolhapur district, Mumbai and Greater Mumbai, Pune city including Pimpri-Chinchwad and adjoining contiguous areas Hinjewadi,

Sl. No.	State/UT	Geographical Areas
		Chakan, Talegaon, Thane (Urban and adjoining Municipalities), Ahmednagar and Aurangabad Districts; Latur and Osmanabad Districts; Sangli and Satara Districts; Sindhudurg District
22.	Maharashtra and Gujarat	Valsad (Except areas already authorized), Dhule and Nashik Districts
23.	Odisha	Khordha district, Kuttack district, Angul and Dhekanal Districts; Sundargarh and Jharsuguda Districts; Balasore, Bhadrak and Mayurbhanj Districts; Bargarh, Debagarh and Sambalpur Districts; Ganjam, Nayagarh and Puri Districts; Jagatsinghpur and Kendrapara Districts; Jajpur and Kendujhar Districts
24.	Punjab	Jalandhar (part) district, Ludhiana (part) district, Amritsar, Bhatinda district, Roopnagar district, Fatehgarh Sahib district, SAS Nagar District (Except areas already authorized), Patiala and Sangrur Districts; Ludhiana District (Except area already authorized), Barnala and Moga Districts; Jalandhar District (Except areas already authorized), Kapurthala and SBS Nagar Districts; Ferozepur, Faridkot and Sri Muktsar Sahib Districts; Hoshiarpur and Gurdaspur Districts
25.	Rajasthan	Kota (part) district, Bhiwadi (in Alwar district), Barmer, Jaisalmer and Jodhpur Districts; Alwar (Other than Bhiwadi) and Jaipur Districts; Kota District (Except area already authorized), Baran and Chittorgarh (Only Rawatbhata Taluka) Districts; Bhilwara and Bundi Districts; Chittorgarh (Other than Rawatbhata Taluka) and Udaipur Districts; Dholpur District; Ajmer, Pali and Rajsamand Districts; Jalore and Sirohi Districts
26.	Tamil Nadu	Kanchipuram District; Chennai and Tiruvallur Districts; Coimbatore District; Cuddalore, Nagapattinam and Tiruvarur Districts; Ramanathapuram District; Salem District; Tiruppur District

Sl. No.	State/UT	Geographical Areas
27.	Telangana	Bhadradi Kothagudem and Khamman Districts; Jagtial, Peddapalli, Karimnagar and Rajanna Sircilla Districts; Jangaon, Jayashankar Bhupalpally, Mahabubabad, Warangal Urban and Warangal Rural Districts; Medak, Siddipet and Sangareddy Districts; Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts; Nalgonda Suryapet and Yadadri Bhuvanagiri Districts
28.	Tripura	Agartala, Gomati District; West Tripura (Except areas already authorized) District
29.	Uttar Pradesh	Mathura (part) district, Meerut (part) district, Allahabad (part) district, Jhansi (part) district, Saharanpur district, Bulandshahr (part) district, Baghpat district, Bareilly (part) district, Kanpur (part) district, Agra, Firozabad T.T.Z., Lucknow, Khurja, Moradabad (Part) district, Varanasi district, Gautambudh Nagar, Ghaziabad, Bulandshahr District (Except areas already authorized), Aligarh and Hathras Districts; Allahabad District (Except areas already authorized), Bhadohi and Kaushambi Districts; Amethi, Pratapgarh and Raebareli Districts; Auraiya, Kanpur Dehat and Etawah Districts; Faizabad and Sultanpur Districts; Gorakhpur, Sant Kabir Nagar and Kushinagar Districts; Meerut District (Except areas already authorized), Muzaffarnagar and Shamli Districts; Moradabad (Except areas already authorized) District; Unnao (Except areas already authorized) District; Azamgarh, Mau and Ballia Districts; Bareilly (Except area already authorized) District, Pilibhit and Rampur Districts; Basti and Ambedkarnagar Districts; Farrukhabad, Etah and Ffardoi Districts; Gonda and Barabanki Districts; Jaunpur and Ghazipur Districts ; Kanpur (Except area already authorized) District, Fatehpur and Hamirpur Districts; Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts; Shahjahanpur and Budaun Districts;
30.	Uttar Pradesh and Uttarakhand	Bijnor and Nainital Districts

Sl. No.	State/UT	Geographical Areas
31.	Uttarakhand	Udhamsingh Nagar district, Haridwar, Dehradun District
32.	West Bengal	Kolkata Municipal Corporation and parts of adjoining districts, Burdwan District; Darjeeling, Jalpaiguri and Uttar Dinajpur Districts; Howrah (Except Area already authorized) District and Hoogly (Except Area already authorized) District; Nadia (Except Area already authorized) District and North 24 Parganas (Except Area already authorized) District; South 24 Parganas (Except Area already authorized) District
33.	Dadra and Nagar Haveli	UT of Dadra & Nagar Haveli
34.	Goa	North Goa district, South Goa district
35.	Delhi	NCT of Delhi

PMUY in Maharashtra

2822. SHRI RAJKUMAR DHOOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the district-wise details of beneficiaries covered under the Pradhan Mantri Ujjwala Yojana (PMUY) in the State of Maharashtra;

(b) whether Government is providing refilling cylinders to the beneficiaries of PMUY in the State; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 11.07.2019, Oil Marketing Companies (OMCs) have released more than 41.37 lakh new LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) in the State of Maharashtra. District-wise details are given in the Statement (*See below*).

(b) and (c) LPG distributors appointed by the OMCs provide refills to all LPG consumers, including those under PMUY, on demand across the country, including the State of Maharashtra. In Maharashtra, OMCs have provided 180 lakh 14.2 kgs refill and 31.42 thousand 5 kgs refills to PMUY consumers as on 14.07.2019.